

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.62/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.11/2012
NAME OF THE COMPANY	Sri Sai Annapurna Packaging India Pvt Ltd
NAME OF THE PETITIONER(S)	Vemuri Shyam Prasad & (2) Others
NAME OF THE RESPONDENT(S)	Sri Sai Annapurna Packaging India Pvt Ltd & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Raghuandan Rao G. Bhupesh	Learned Senior Counsel Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P.H. Arvindh Pandian Sr. Advocate	Learned Senior Counsel Advocate	9010613245	

for Sai Vihari

Heard Shri Raghuandan Rao, Learned Senior Counsel and Shri G. Bhupesh, Learned Counsel for the Petitioner and Shri P.H. Arvindh Pandian, Learned Senior Counsel alongwith Shri T.V.P. Sai Vihari, Learned Counsel for the Respondent.

At the request of both the counsels, post the case on 06.10.2017


Member (T)


Member (J)